

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3176  
ANSWERED ON:15.03.2013  
ACCIDENTS OF OIL TANKERS  
Abdulrahman Shri ;Gowda Shri D.B. Chandre

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of accidents involving oil tankers occurred in various parts of the country during each of the last three years and the current year along with the number of persons killed or injured therein;
- (b) whether any compensation has been paid to the families for persons who lost their lives or persons who were injured in these accidents;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the public sector oil companies for safe transportation of LPG and other highly inflammable petroleum products?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) Oil Industry Safety Directorate (OISD) has reported that during the last three years and the current year (upto December 2012), 283 major accidents of oil tankers of both Petroleum Products and Liquefied Petroleum Gas (LPG) occurred in the country. Due to these accidents, 367 fatalities took place.

(b)&(c) As per the policy of Public Sector Oil Marketing Companies (OMCs) all road accidents are covered under Umbrella Public Liability Insurance (Industrial Risks) Policy, wherein there is coverage of Rs.25 crores for any one accident and Rs.50 crores for any one year. OMCs do not pay any compensation directly to the families of deceased persons or persons injured due to road accidents. As such they do not maintain the details of end compensation paid to the families affected due to accidents by insurance companies.

(d) For safe transportation of LPG and other Petroleum Products, the OMCs are imparting training to Tank Truck drivers and crew, regular inspections of the vehicles and equipment, implementing the static and Mobile Pressure Vessel Rules, etc. OISD has developed following standards for implementation by the Public Sector Oil Marketing Companies (OMCs):

i. OISD-STD-151 - Safety in Design, Fabrication and Fitting : Propane Tank Trucks.

ii. OISD-RP-157 - Recommended Practice for Transportation of Bulk Petroleum Products

iii. OISD-STD-159 - LPG Tank Trucks - Requirements of Safety on Design/Fabrication and Fittings

iv. OISD-STD-160 - Protection to fittings mounted on existing LPG Tank Trucks

v. OISD-GDN-161 - LPG Tank Truck Incidents : Rescue and Relief Operations

vi. OISD-GDN-165 - Guidelines for Rescue and Relief Operations for POL Tank  
Truck Accidents

vii. OISD-RP-167 - POL Tank Lorry Design & Safety